

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

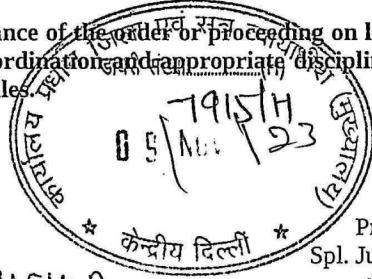
The following transfers & postings are made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./ Ms.)	From	To
1	Pankaj Kaushik EC- 10582294	JJA in Facilitation Centre, RADC.	JJA in Judicial Branch, RADC.
2	Himanshu EC- 72982485	JJA/ Asstt. Ahlmad in the Court of Ms. Geetanjali Goel, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Rakesh Kumar-III, Ld. Spl. Judge, PC Act, CBI, RADC.
3	Sumit Rana EC :50310335	JJA/Asstt. Ahlmad in the court of Sh. Ashwani Kumar Sarpal, Ld. Spl. Judge (PC Act) CBI, RADC.	JJA in Record Room & Digitization Cell, RADC.
4	Bhawna Gulati EC: 80284706	Asstt. Ahlmad/JJA in the court of Ms. Sunena Sharma, Spl. Judge (PC Act) CBI, RADC, New Delhi	JJA/Asstt. Ahlmad in the court of Sh. Ashwani Kumar Sarpal, Ld. Spl. Judge (PC Act) CBI, RADC.
5	Kanta EC: 19338854	Peon in Caretaking Branch, RADC.	Peon in General Branch, RADC.

**Note :-** 1. Ms. Anjana Dhall, SJA/ Branch Incharge, Bail & Filing shall also supervise the work of Facilitation Centre with immediate effect in addition to the work already assigned to her.  
2. Ms. Kanta, Peon shall also look after the work of Vigilance/ Litigation Branch & Pool Car in addition to the work assigned to her, herein above.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

03:10 P.M



*Chandna*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

9132-D-9154-D  
No.: /F.7/P&T/Admn/RADC/2023

Dated, Delhi the 08/11/23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III Central District, THC, Delhi.
4. The concerned officials.
5. PS to the undersigned.
6. The Branch In charge, Computer Branch, RADC for being uploaded on the official website
7. The Dealing Official, LAYERS seat, THC, Delhi.
8. The Dealing Official T&P -II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.

*Chandna*

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi